

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1635
TO BE ANSWERED ON 28.12.2017

ROAD CONSTRUCTION UNDER PMGSY IN KERALA

1635. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Kerala during the last five years and the current year;
- (b) whether the Government proposes to sanction more roads to the State under PMGSY-2 and if so, the details thereof;
- (c) whether the Government has received any request from the State in this regard; and
- (d) if so, the details thereof and the decisions taken by the Union Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : Under Pradhan Mantri Gram Sadak Yojana (PMGSY), status of roads and length completed during the last five years and current year as reported by Kerala are as under:

Year	Road works completed (Nos)	Length completed (in Km.)
2012-13	46	109
2013-14	77	192
2014-15	118	346
2015-16	155	364
2016-17	134	324
2017-18 (till Nov.2017)	24	126

(b) to (d): Under PMGSY-II, the State of Kerala has been sanctioned 583.32 Kms against the allocated length of 570 Kms under PMGSY-II and, as such, the State has been sanctioned its full entitlement.

A proposal was received from Government of Kerala for sanctioning of roads in lieu of the dropped roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the Panchayats identified by Hon'ble Members of Parliament under Sansad Adarsh Gram Yojana (SAGY). Since the State is required to prepare and submit Detailed Project Reports (DPRs) to the Ministry in accordance with the PMGSY guidelines, the Ministry of Rural Development has advised the State Government to submit DPRs for upgradation of roads in the SAGY Panchayats as per the PMGSY guidelines for formal sanction.
